



Karur Vysya Bank inaugurated the operation of 84th ATM machine in Madurai Division at First Garments Company premises at Aruppukkottai Main Road, Valayangulam. First Garments Company Managing Director Karthikeyan inaugurated the ATM machine in the presence of Madurai Divisional Deputy General Manager Chakravarthy, Subramanian, Assistant General Manager and Balasubramanian, Chief Manager, Dinesh Kumar, Chief Manager, Madurai Division.

CPCL honoured for empowering MSME sector

Chennai, Mar 23: Chennai Petroleum Corporation Limited (CPCL) has once again demonstrated its commitment to fostering inclusive growth and community development through its recent recognition for sustainable achievements in public procurement.

CPCL's collaboration with the public and small-scale industries extends beyond procurement initiatives to encompass a wide range of Community Engagement Initiatives, Supplier Diversity Programs, Technology

Transfer and Knowledge Sharing, Promotion of Local Entrepreneurship and Environmental and Sustainability Partnerships. Through these collaborative initiatives, CPCL demonstrates its commitment to supporting inclusive growth, fostering innovation, and creating shared value for all stakeholders.

Upholding its vision of "Creating Value for Stakeholders," CPCL was honoured with a "Certificate of Appreciation" for achieving the

highest percentage in procurement from SC-ST owned Micro and Small Enterprises (MSEs) among Central Public Sector Enterprises (CPSEs). This commendation, bestowed by the Ministry of Micro, Small & Medium Enterprises (MSME), underscores CPCL's proactive efforts in supporting and empowering the MSME sector.

In the fiscal year 2022-23, CPCL surpassed expectations by procuring more than 6% from MSE SC-ST Entrepreneurs, exceeding the designated

target of 4%. This accomplishment reflects CPCL's unwavering dedication to inclusive procurement practices and the empowerment of marginalized entrepreneurs.

The Certificate of Appreciation was presented to CPCL, by Shri. Narayan Rane, Hon'ble Union Minister of Micro, Small & Medium Enterprises, during the CPSE Conclave on Public Procurement Policy held at VigyanBhavan, New Delhi on 29th February 2024.

GT Bharathi to invest Rs. 350 crore in senior housing and assisted living sector

Chennai, Mar 23: GT Bharathi Urban Developers Pvt. Ltd. (GTB), a collaborative venture between the esteemed GT Group and Bharathi Homes, is proud to announce a significant investment of approximately Rs. 350 Crores into the senior housing and assisted living sector under their brand ELEMENTS Senior Living. This investment will be made over the next 2 years in an agreed utility and schedule. The investment will primarily

focus on developing senior housing and assisted living facilities in Chennai currently, and other major retirement destinations across India in the near future. Over the next three years, GTB aims to establish at least 20 retirement communities and assisted living facilities, catering to the diverse needs and preferences of seniors nationwide.

"We are thrilled to announce this significant investment in the senior housing and assisted living sector," said

Ashwin Kumar Iyer, Director, ELEMENTS. "With the population of seniors in India growing rapidly, there is a pressing need for modern, well-designed communities that provide comprehensive care and a fulfilling lifestyle. GTB is committed to meeting this need by delivering world-class senior living options that prioritize dignity, independence, and quality of life."

"ELEMENTS will revolutionize the way the industry looks towards Senior Living. It encompasses innovation, usage of

technology including the adaptive uses of the Artificial Intelligence into continuous care and pre-emptive treatment for the seniors. ELEMENTS will be state of art both in terms of technical innovation and also in terms of construction. We are tying up international and nationally renowned organisations to dovetail these technologies" said Mr. Arun Bharathi, Managing Director of Bharathi Homes.

NAME CHANGE

My Son **ABHINAND SHANKAR**, Date of Birth: 25/04/2020, Residing at Flat 3B, Kgeyes Samudras, Plot no. 1 & 2, Coastal Road, Besant Nagar, Chennai - 600090, shall henceforth be known as **SKANDA SHANKAR**

Shankar Kumar B (Father)

NAME CHANGE

I, MOHAN NIRMAL, S/o. MOHANG, Date of Birth: 08.05.1981, Residing at No.1 Ganesh Nagar, Lakshmi puram Kolathur, Chennai-600099, shall henceforth be known as **NIRMAL PAUL**

MOHAN NIRMAL

ORIGINAL PROPERTY DOCUMENTS LOST

RAJARAVI (Aadhar card No.5213 7879 2049) Son of Late. Mr.B. Jayaraman, aged about 67 years, residing at No.6, Jeth Nagar, First Cross Street, Mandaveli, Raja Annamalai Puram, Chennai - 600 028, do hereby inform to the General Public that I have lost the Original Property Document pertaining to my property registered in Document No.524/1966 dated 05/04/1966 and Document No.300/1969 dated 26/02/1969 comprising R.S.No.4079/1, 4079/2, 4083, 4085 and 4086 admeasuring 2720 Sq.ft., Registered at Mylapore Sub-Registrar Office, the above Original documents was missed 08.12.2023 in Jeth Nagar, First Cross Road, Mandaveli. If anyone finds the said Document, please contact me over phone No.9444011183 or at the above residential address.

Raja Ravi
9444011183

ORIGINAL LAND/PROPERTY DOCUMENT LOST

I, S.S.RAJAN (AADHAR NO 8208 7340 4068) S/O S.SHANMUGAM, AGED ABOUT 75, RESIDING AT NO 111A-365A, POONDI THANGAMMAL STREET, T.H.ROAD, TONDIARPET, CHENNAI-600082 DO HEREBY TO INFORM TO THE GENERAL PUBLIC THAT I HAVE LOST THE ORIGINAL LAND DOCUMENT PERTAINING TO MY PROPERTY REGISTERED IN DOCUMENT NO 29/1985 DATED 15.11.1985, REGISTERED AT ERANIEL SUB-REGISTRAR OFFICE, THE ABOVE ORIGINAL DOCUMENT WAS MISSED ON 21.3.2024 IN MADRAS HIGH COURT CAMPUS WHEN I WAS GOING TO MEET MY ADVOCATE. IF ANYONE FINDS THE SAID DOCUMENT, PLEASE CONTACT ME OVER PHONE NO 9962114059 OR AT THE ABOVE MY RESIDENTIAL ADDRESS

S.S.RAJAN
MOBILE NO 9962114059

Electoral bonds Himalayan scam: Stalin

Chennai, Mar 23: Chief Minister and DMK president M.K. Stalin hit the campaign trail for the Lok Sabha election on Friday with a blistering attack on Prime Minister Narendra Modi. He said that the electoral bonds scheme had turned out to be a "Himalayan scam" that had brought shame to the country.

Countering Modi's allegation of corruption against the DMK, Mr. Stalin said that the BJP leader had no right to speak about corruption. "The Prime

Minister claims to have provided a corruption-free government over the past 10 years, but has no answer to the corruption charges against his government," he said. Chief Minister M K Stalin on Friday said 'secrets' behind PM Cares Fund will get exposed after INDIA bloc captures power at the Centre.

Launching his Lok Sabha election campaign here, Stalin, seeking votes for the candidates of the DMK and allies, said BJP's fear of defeat in polls was the only reason

for Delhi Chief Minister Arvind Kejriwal's arrest. PM Modi has lost sleep as the tenure of his regime is set to end and his 'fear of defeat' is reflected well in his eyes and face, he claimed.

Similar to Electoral bonds, "they (referring to BJP and the Centre) have collected in another way," which was named PM Cares Fund. All secrets about the Fund will get exposed in June this year after INDIA bloc captures power at the Centre, he said.

Alleging corruption,

Stalin, also the president of ruling DMK, said irregularities to the tune of about Rs seven lakh crore was outlined in a CAG report, in initiatives including the Ayushman Bharat. Stalin said the Central government which is responsible to take appropriate action on that report did not comment anything about it. On schemes for the state, he asked: "Can PM Modi spell out one special scheme implemented for Tamil Nadu?"

PUBLIC NOTICE

(This is to inform general public that I, T.Amuthavalli, (Aadhar No.8656 8040 6447), W/o. Thirunavukarasu (late), residing at No.18, Oil Mongar Street, Royapettah, Chennai - 600 014. My mother Saratha was allottee of Plot Bearing No.J-3 at Navarathna Colony, allotted by Tamilnadu Slum Clearance Board, Vide allotment order in F2/140095/78 dated:23.06.1978. It was lost at Triplicane to Anna Nagar Slum Board office. Same is not traceable. If anybody found the above Allotted document, please inform to near by police station or contact above mentioned my home address.

T.AMUTHAVALLI,
Cell no. 93614 63832

PUBLIC NOTICE

I, Abdul Hakkim, S/o. Late. Jamal Moideen, residing at 169A/1, NLC Officers Nagar, Vadalur Municipality, Kurinchipadi Taluk, Cuddalore District. I had lost my father's property document no.1/1979, Registered at Kurinchipadi Sub Registrar office and other property document no. 1423/1987 and 173/1989, Registered at Vadalur Sub Registrar office. Original property documents are kept in my two wheeler hand my bag. While I am taking the xerox copy at Vadalur Junction Tea shop on 05.03.2024. Online compliant at Vadalur Police Station on 14.3.2024 vide Compliant No.CRA24119437. If anybody found the original property document please inform to me in the below mentioned Mobile.

Abdul Hakkim, S/o. Late. Jamal Moideen,
169A/1, NLC Officers Nagar, Vadalur Municipality, Kurinchipadi Taluk, Cuddalore District.
Cell : 98429 09962

NAME CHANGE

I, Porselvi (41-Years) Address - 5/439, Agathiyar Salai, Mogappair east, Chennai - 37. In My Passport my Surname was Mentioned as Jeevanantham and Given the Name Porselvi, but my Surname was to Change As Dinesh Raja. Given Name Porselvi. Passport Number F2148125. Affidavit - 18.03.24

NAME CHANGE

OLD NAME : SUR NAME : TRIKKUR GIVEN NAME: SHANKAR RAMAN
Date of Birth: 14/04/1960, Residing at : O.No-4D, N.No-5D, Kannappa Nagar Extn, Sankar, Flats, Thiruvanniyur, Chennai-600041, shall hence forth be known as **NEW NAME: SUR NAME: TRIKKUR ANANTHA RAMAN GIVEN NAME : SHANKAR RAMAN**
SHANKAR RAMAN TRIKKUR

PUBLIC NOTICE

My client intends to purchase the property described in the Schedule hereunder from Kurian K. Thomas son of Dr. Thomas K. Kurian, aged about 53 years, he having purchased the same under a Deed of Sale dated 25.10.2005 registered as Document No.3923 of 2005 in the office of the Sub-Registrar, Villivakkam, Chennai. If any persons have any objection to the proposed sale or any claims of any manner whatsoever to the property described in the Schedule hereunder, they are requested to contact the undersigned **WITHIN A PERIOD OF SEVEN (7) DAYS** of this notice, failing which it shall be construed that there are no objections or claims whatsoever to the property described in the Schedule hereunder.

SCHEDULE

All that piece and parcel of Vacant Land measuring an extent of 6944 Sq.ft. (as per Patta 6996 Sq.ft.) being the aggregate of 3431 Sq.ft., comprised in Old Survey No.392/1 bearing Plot No.20 and 3513 Sq.ft., in Old Survey No.392/2 bearing Plot No.21 in the layout known as KUTTISSERIL LAKE VIEW EXTENSION, now bearing New Survey No.392/5, Ward E, Block No.27, presently T.S.No.58/10, 52/3 of Korattur Village, Ambattur Taluk (formerly Saidapet Taluk), Tiruvallur District the said land bounded on the: **NORTH BY : Plot No.22 SOUTH BY : Plot No.19 EAST BY : Land in Survey No.394 and WEST BY : Road** Within the Registration District of Chennai Central and Registration Sub-District of Villivakkam.

VELU SRINIVASAN
Advocate,
No.114, Addl. Law Chambers, High Court, Chennai - 600 104
M.No.: 98414-82738

REGIONAL OFFICE, CHENNAI SOUTH
No.75, Manickam Lane, Guindy, Chennai - 600032
E-mail id: oprochn1@canarabank.com

AUCTION SALE NOTICE OF CONTENTS IN LOCKERS BROKE OPEN AS PER BANK GUIDELINES

The under mentioned Locker Hirsers of Canara Bank are hereby informed that they have failed to pay the Locker Rent arrears of the lockers hired/hold by them at the under mentioned Branches. Notices/Reminders sent to them by Registered Post have been returned undelivered to the Bank and therefore their lockers have been broken open following the publication of the Public Notice in "New Indian Express and Dinamani" News Paper dated 17.12.2023.

The following Locker Hirsers are therefore hereby requested to pay off their liability and other charges to the Bank and redeem the contents held in the lockers on or before 25.04.2024, failing which the said contents will be sold by the Bank in Public Auction at the cost/risk/responsibility of the following Locker Hirsers, on any date convenient to the bank, at the absolute discretion of the Bank.

Sl. No	Branch Name / Contact No.	Locker Number	Locker Rent Arrears	Locker Hirer Name & Address (Shri / Smt)
1.	Adyar Padmanabha Nagar (1609) 94442 61609	C19	₹ 22,329/-	Suresh N N H.No.XIV/388, VRR-55, Pandyanasala Road, Irumpanam 682309
2.	Besant Nagar (1280) 94447 21280	B398	₹ 9,059/-	Pandiyan.K, D-2, Triveni Apartments, 62, Alwarpet Street, Alwarpet, Chennai - 600018
3.	Mahila Banking (2771) 94440 92771	B1_35	₹ 38,820/-	Padma R, 67/11, Sathyamurthy Nagar, Nandanam, Chennai - 600035
4.	Abhirampuram (973) 94443 40973	117	₹ 12,980/-	Sunita Jagdish / Jagdish Yathorkan No.12, North Avenue, Singarag Colony, Chennai
5.	Abhirampuram (973) 94443 40973	96	₹ 12,980/-	Indravathi Janakiram C/o.Dr.R.Maheswari, No.12, 5th Cross St, Indira Nagar, Chennai - 600 020

Place: Chennai
Date: 23.03.2024
For further details : Divisional Manager : 94983 46056



Sri Krishna Sweets jointly with Sight Care Foundation organised free eye camp at Thulasi Pharmacy, Vadapalani . Totaly 63 persons checked in this camp. 23 persons have normal eye sight, 35 persons having eye sight defective & 5 persons having Cataract. 25 free spectacles (reading glass) issued to the persons in this camp.

NAME CHANGE

I, Juwairiyya Khalifa Habibullah Khan, passport bearing No. H2126710 aged 32 years, wife of R. Aswa Gani residing at No. 44/2, 22/2 Hussain Maistry Street, Royapuram, Chennai - 600 013, Tamil Nadu, India. shall henceforth be known as JUWARIYYA. H Juwairiyya Khalifa Habibullah

I Vaishnavi Pradeep Jhawar D/o,Pradeep North Town Tower 23 Flat No 304 Stephenson Road Perambur Chennai 600012 have changed my name to Vaishnavi Hitesh Malpani.

Vaishnavi Pradeep Jhawar

CAPLINPOINT LABORATORIES LIMITED

CIN NO.L24231TN1990PLC019053
REGD. OFFICE : 3rd Floor, "Ashvich Towers", No.3, Developed Plots Industrial Estates, Perungudi, Chennai 600 096. TELEPHONE: +91 44 2496800/8012772888/491 44 71148000

NOTICE FOR LOSS OF SHARE CERTIFICATE

NOTICE be and is hereby given for cautioning all the shareholders / public not to deal in any manner in respect of below mentioned securities of the Company as the same has been informed to the company by the shareholder(s) as lost / misplaced (with or without transfer deeds).

S. No.	Name	Folio No.	Certificate No.(s)	Distinctive Nos.	No. of Shares
1.	Devinder Kumar Chugh	13522	110816	69126056 - 69126555	500

Any person who has any claim in respect of the aforesaid Share Certificate should lodge such claim with the Company at its Registered office or with Registrar & Share Transfer Agents "RTA" at Integrated Registry Management Service Private Ltd, Unit : CAPLINPOINT LABORATORIES LIMITED, "Kences Tower", 2nd Floor, No.1, Ramakrishna Street, North Usman Road, T Nagar, Chennai 600017 within 15 days of publication of this notice, after which no claim shall be entertained and the Registrar and Share Transfer Agents will proceed to issue the Duplicate Share Certificates in favor of the Registered Holder(s).

For Caplinpoint Laboratories Limited
Sd/-
Venkatram G
General Counsel & Company Secretary

FORM-A PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF STAKEHOLDERS OF M/s. VITAL TECHNICAL INDIA PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor	M/s. VITAL TECHNICAL INDIA PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	1 st November 2019
3. Authority under which Corporate Debtor is Incorporated / Registered	Companies Act, 2023
4. Corporate Identity Number	U24290TN2019FTC132341
5. Address of the Registered Office of the Corporate Debtor	No.15,(Old No.4), Metro Homes, Dr.Ranga Road, Mylapore, Chennai - 600004, Tamil Nadu, India.
6. Liquidation commencement date of Corporate Person	18 th March 2024
7. Name, address, email address and the registration number of the Liquidator	Sankar Varadharajan, contact Address: No.6/12, Appavoo Gramani, 1 st Street, Mandaveli, Chennai- 600028, Mobile no: 9791169369. Email ID: advsankarip@gmail.com Registration number: IBB/IPA-002/IP-NO1057/2020-2021/13449
8. Last date of submission of claims	17 th April 2024

Notice is hereby given that M/s. VITAL TECHNICAL INDIA PRIVATE LIMITED has commenced Voluntary Liquidation on 18th March 2024.

The Stakeholders of M/s. VITAL TECHNICAL INDIA PRIVATE LIMITED are hereby called upon to submit their proof of claims on or before 17th April 2024 to the liquidator at the address mentioned against item No. 7.

The submission of proof of claims is to be made in accordance with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017. The proof of Claims to be submitted by way of the following forms along with Affidavit and claim for proof in support of claim in, Form B-Claim by Operational Creditors, Form C: Claim by Financial Creditors, Form D- Claim by Workmen or an employee, Form E- Claim Submitted by Authorized Representation of Workmen or an Employee, Form F- Claim submitted by any other Stakeholder. The above mentioned forms can be downloaded from the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sankar Varadharajan
Contact Address: No.6/12, Appavoo Gramani, 1st Street, Mandaveli, Chennai- 600028. Mobile no: 9791169369
Email ID: advsankarip@gmail.com
Registration number: IBB/IPA-002/IP-NO1057/2020-2021/13449

Date : 22-03-2024
Place : Chennai